

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2572
(TO BE ANSWERED ON 10.03.2021)

NUMBER OF IAS/IPS OFFICERS

2572. MS. PRATIMA BHOUMIK:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has any data with regard to the IAS and IPS presently in service and if so, the details thereof, State/UT-wise;
- (b) whether the Government has any data with regard to the departmental complaint/cases registered against IAS/IPS during the last five years (including financial and criminal cases);
- (c) if so, the State and UT-wise details of last five years thereof along with the action taken by the Government against the guilty officials; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): The cadre-wise Total Authorized Strength of IAS and IPS (as on 01.01.2020) along with officers in service is given at Annexures "A" and "B" respectively.

(b): In respect of IAS officers, the data relating to number of complaints State-wise is not maintained centrally. However, the total number of complaints against IAS officers received by the Central Government during last five years is as under:

S.No.	Year	Number of complaints received against IAS officers
1.	2015-16	380
2.	2016-17	484
3.	2017-18	623
4.	2018-19	643
5.	2019-20	753
6.	2020-2021 (01.04.2020 to 28.02.2021)	581

In respect of IPS, as per information received from Ministry of Home Affairs, consolidated data on the complaints received is not maintained centrally.

Further, as per information received from Central Bureau of Investigation (CBI), the total number of cases registered against IAS and IPS officers during last five years is as under:

Year	IAS	IPS
2016	2	-
2017	8	7
2018	11	1
2019	20	-
2020	2	4
2021 (till date)	1	-

(c) & (d): In terms of AIS (D&A) Rules, 1969, if at the time of misconduct, the officer was serving under the State Government, State Government concerned is the authority competent to take departmental action against an IAS/IPS. If at the time of misconduct the officer was serving under the Central Government, action against him is taken by the concerned cadre controlling authorities viz Ministry of Home Affairs for IPS and Department of Personnel & Training for IAS.

The total number of cases, for the last five years, where Central Government has taken various actions against the guilty officers is as under:

Penalty	IAS	IPS
Prosecution Sanctions	26	3
Dismissal from Service	2	2
Compulsory Retirement	1	1
Reduction to Lower Stage of Pay	-	1
Cut in Pensions	2	10
Withholding of Pension	11	-
Censure	1	-

STATE WISE DETAILS OF IAS OFFICERS AS ON 01.01.2020

S.No.	Cadre	Authorized Strength	In Position
1	Andhra Pradesh	239	192
2	AGMUT	403	287
3	Assam-Meghalaya	263	193
4	Bihar	342	240
5	Chhattisgarh	193	161
6	Gujarat	313	248
7	Haryana	215	182
8	Himachal Pradesh	153	115
9	Jammu & Kashmir	137	66
10	Jharkhand	215	156
11	Karnataka	314	249
12	Kerala	231	153
13	Madhya Pradesh	439	373
14	Maharashtra	415	315
15	Manipur	115	88
16	Nagaland	94	60
17	Odisha	237	179
18	Punjab	231	191
19	Rajasthan	313	247
20	Sikkim	48	34
21	Tamil Nadu	376	319
22	Telangana	208	164
23	Tripura	102	66
24	Uttarakhand	120	95
25	Uttar Pradesh	621	525
26	West Bengal	378	307
	TOTAL	6715	5205

STATE WISE DETAILS OF IPS OFFICERS AS ON 01.01.2020

S.No.	Cadre	Authorized Strength	In-Position
1	Andhra Pradesh	144	115
2	AGMUT	309	279
3	Assam-Meghalaya	195	157
4	Bihar	242	217
5	Chhattisgarh	142	114
6	Gujarat	208	169
7	Haryana	144	118
8	Himachal Pradesh	94	83
9	Jammu & Kashmir	147	71
10	Jharkhand	149	121
11	Karnataka	215	178
12	Kerala	172	126
13	Madhya Pradesh	305	261
14	Maharashtra	317	259
15	Manipur	89	64
16	Nagaland	75	56
17	Odisha	195	123
18	Punjab	172	138
19	Rajasthan	215	193
20	Sikkim	32	32
21	Tamil Nadu	276	237
22	Telangana	139	105
23	Tripura	69	54
24	Uttarakhand	73	65
25	Uttar Pradesh	517	447
26	West Bengal	347	292
	TOTAL	4982	4074